

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/187/2016
NAME OF THE PETITIONER(S) : T.P. Balamurugan
NAME OF THE RESPONDENT(S) : M/s Ponny Retail's Private Limited and 5 others
UNDER SECTION : 397/398, 237, 235

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. D. Gopal	Counsel for R ₂ to R ₆	D. Gopal
2. K. Kathiresan	Counsel for 7th 2nd respondent	K. Kathiresan
3. B. Sarath babu Advocate for V.K. Rajasekar.	Counsel for Petitioner.	B. Sarath

ORDER

Counsel for Petitioner present. Counsel for R2 present. Counsel for R3 to R6 present and submitted that the settlement talks are going on and prayed for time to report the same. Put up on **22.09.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)